

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 205 of 2020

IN THE MATTER OF:

Kodeboyina Srinivas Krishna

...Appellant

Versus

PVM Innvensys Pvt. Ltd. & Anr.

...Respondents

Present:

For Appellant : **Mr. Rakesh Kumar, Ms. Preeti Kashyap and
Mr. Yogesh Gupta, Advocates**

For Respondents : **Ms. Aishwarya Mohan Gahrana and Mr. Rakesh
Kumar, Advocates
Mr. Vinod Chaurasia and Mr. Shyan Arora,
Advocates for R-2
Mr. Rakesh Kumar, Advocate for Intervenor
Mr. Srinivas Krishan, Advocate**

ORDER

(Through Virtual Mode)

07.08.2020 The pleadings are complete. IRP has also filed the status report. In view of the request made by Ms. Aishwarya Mohan, learned counsel representing the Respondent the matter is adjourned.

List the appeal 'for Admission (After Notice)' on **14th August, 2020**.

We make it clear that in the event of Respondent No. 1 not addressing the Court, we will hear the Appellant and other parties and dispose off the matter.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

/ns/gc/